

**IN THE HIGH COURT OF JHARKHAND AT RANCHI  
W.P. (S) No. 5362 of 2019**

Sadhan Kumar Acharya

... **Petitioner**

**-Versus-**

State of Jharkhand & Others

... **Respondents**

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**CORAM: HON'BLE MR. JUSTICE SANJAY KUMAR DWIVEDI**  
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For the Petitioner : Mr. Afaque Ahmed, Advocate

For the State : Mr. Mithilesh Singh, G.A.-IV  
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05/10.09.2020. Heard Mr. Afaque Ahmed, learned counsel for the petitioner and Mr. Mithilesh Singh, learned counsel for the respondent-State.

This writ petition has been heard through Video Conferencing in view of the guidelines of the High Court taking into account the situation arising due to COVID-19 pandemic.

At the request of the learned counsel for the petitioner, let this matter appear on 21.10.2020.

**(Sanjay Kumar Dwivedi, J.)**

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